

**THE MINISTER OF STATE IN THE
MINISTRY OF FOOD AND CIVIL
SUPPLIES (SHRI GHULA NABI AZAD) :**

(a) The Government introduced last year a scheme for supply of foodgrains at specially subsidised prices to the people living in the Integrated Tribal Development project areas and the tribal majority States. Under the scheme, wheat is distributed at Rs. 1.50 per kg. and common rice at Rs. 1.85 per kg.

(b) Yes, Sir.

(c) The required information is given in the statement below.

(d) No, Sir.

*** Statement**

Offtake of wheat Statewise under scheme for distribution of foodgrains at specially subsidised prices to the population living in the integrated tribal development project areas and tribal majority States during the period from December, 1985 to September, 1986.*

S. No.	Name of the State	Qty. in tonnes*
1	2	3
1.	Andhra Pradesh	—
2.	Assam	7001
3.	Bihar	97112
4.	Gujarat	94662
5.	Himachal Pradesh	5852
6.	Karnataka	9538
7.	Kerala	5664
8.	Madhya Pradesh	90780
9.	Maharashtra	35261
10.	Manipur	

1	2	3
11.	Meghalaya	14546
12.	Nagaland	18511
13.	Orissa	6573
14.	Rajasthan	141951
15.	Sikkim	—
16.	Tamil Nadu	390
17.	Tripura	—
18.	Uttar Pradesh	4587
19.	West Bengal	119787
20.	Andaman and Nicobar	169
21.	Arunachal Pradesh	2762
22.	D and N. Haveli	99
23.	Goa, Daman and Diu	—
24.	Lakshadweep	28
25.	Mizoram	2045
Total		657318

***Provisional**

Setting up of Computerised Telephone Exchanges in Andhra Pradesh

2103. SHRI MANIK REDDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of computerised telephone exchanges in the country and in Andhra Pradesh;

(b) whether there is any proposal to set up electronic/computerised telephone exchanges at Medak, Jogipet in Andhra Pradesh; and

(c) if so, the details thereof ?

**THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS**

(SHRI SANTOSH MOHAN DEV) : (a) 64 (Sixty-four) computerised local/Tandem telephone exchanges have since been commissioned in the country and two of them are working in Andhra Pradesh.

(b) No, Sir.

(c) Does not arise in view of (b).

Power Production by Private Sector

2104. SHRI AMARSINH RATHAWA : Will the Minister of ENERGY be pleased to state :

(a) whether recently he has urged the private sector enter the field of producing power in the country;

(b) if so, the response of the private sector;

(c) whether any company has shown interest;

(d) if so, on what terms and conditions and in which State; and

(e) whether any foreign company has offered its services to instal power generating sets in India, if so, the details thereof and the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATAGI) : (a) to (d). The policy with regard to the generation and distribution of electricity continues to be regulated by the Industrial Policy Resolution of 1956 under which the expansion of existing privately-owned utilities or the establishment of new units in the private sector is not recluded. Proposals of private sector organisations for setting up power plants include setting up of 600 MW capacity in Uttar Pradesh, 500 MW capacity in Maharashtra, and stations with capacities of 120 MW and 420 MW in Rajasthan.

(e) Some broad offers of assistance have been received from external sources for participation in power projects in India

by way of supply of equipment or execution on turnkey basis with possibilities of financing. These offers are not always for individual projects with specific terms and conditions and some of them are preliminary in nature. To augment the availability of power, bilateral assistance as well as assistance from international financial institutions will continue to be resorted to in suitable cases; primary reliance will, however, continue to be placed on optimal utilisation of indigenous resources both in the public and private sectors for attaining self-sufficiency in power supply.

Small packs of Imported Edible Oils

2105. SHRIMATI MADHUREE SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are considering any scheme of small packs of imported edible oils for the benefit of consumers and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) and (b). The Hindustan Vegetable Oils Corporation Ltd., a public sector undertaking is already marketing imported edible oils in small packs. These packs are handed over to agencies nominated by the State Governments concerned. The State Governments are free to sell them through fair price shops or through cooperative outlets. This supply is in addition to the oils issued through fair price shops in loose form. The scheme has been expanded to cover various States. The packs are of 5 Kgs 2 kgs and 1 Kg.

Linking Srinagar with World Cities

2106. PROF. SAIFUDDIN SOZ : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Srinagar is connected by telephone service to world cities like London, New York, Washington, Frankfurt, Toronto, Paris etc,